

UPSC for the post of Section Officers and Senior Personal Assistants are printed in English only and not in diglot form; and

(b) if so, arrangements made to get these question papers printed in diglot form ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) The issue of printing the question papers of the examinations (including the SOs/SPAs. Ltd. Departmental Exam.) conducted by the the UPSC, bilingually is under consideration of the Commission.

[English]

Realisation of Liberal Soft Loans to Cane-Growers and Sugar Factories

2308 DR. S. JAGATHRAKSHAKAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government/RBI have issued directions to the nationalised banks to provide liberal soft loans to the cane-growers as well as sugar factories for intensifying cane development programmes; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reserve Bank of India and National Bank for Agriculture and Rural Development have reported that they have not issued any directions either to cooperative banks or commercial banks for providing soft loans assistance to cane growers and sugar factories for cane development.

Financing of Aerated Water Factories

2309. SHRI V. SOBHANADREESWARA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether financial institutions have been asked not to give loans to aerated water factories; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

Excise Duty Hike on Plastic Woven Sacks

2310. SHRI NARSING SURYAVANSHI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received representations against the increase in excise duty on plastic woven sacks; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Government has received certain representations requesting for withdrawal of excise duty imposed on plastic woven sacks made in circular looms in November, 1986.

(b) As the excise levy on plastic woven sacks made in circular looms was imposed to protect small-scale sector manufacturing plastic woven sacks in flat looms, the Government does not consider it necessary to make any changes in the excise duty structure on plastic woven sacks, for the present.

Appointment of Directors on Board of Directors of Nationalised Banks

2311. SHRI ANOOPCHAND SHAH : Will the Minister of FINANCE be pleased to state :

(a) the number of directors appointed on the Board of Directors of Nationalised Banks during 1 January, 1986 to 31 December, 1986;

(b) the details thereof; and

(c) whether some vacancies of directors still exist and if so, reasons therefor ?